

(b) and (c). It has been reported that institutions had explored various possibilities of getting another entrepreneur to accept the responsibility for reviving this industry. But there had been no positive response.

[*Translation*]

**Losses Incurred by Mica Trading Corporation**

1505. PROF. CHANDRA BHANU DEVI : Will the Minister of COMMERCE be pleased to state :

(a) whether the Mica Trading Corporation is running into heavy losses; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) Accounts of the Mico Trading Corporation (MITCO) for the year 1987-88 are yet to be audited and finalised. Upto the period 1986-87 for which audited accounts are available, MITCO has been reporting profit.

(b) Does not arise.

**Complaints Regarding Loans Distributed to Poor People and Marginal Farmers**

1506. SHRI NARSINH MAKWANA : Will the Minister of FINANCE be pleased to state :

(a) whether complaints have been received from various parts of the country in regard to the loans being distributed to poor people and marginal farmers;

(b) whether large scale bungling has been committed in the name of these people and if so, the details thereof;

(c) whether an enquiry has been conducted into the complaints to received; and

(d) if so, whether any remedial measure has been taken in the light of the findings of the enquiry ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) to (d). Representations received from individuals generally relate to non-sanction of loans, delay in disbursement of loans, write off or remission of dues, rescheduling of repayment schedule etc. Such representations from the individuals are referred to the concerned authorities for necessary corrective action. Corrective measures are taken by banks in respect of complaints, with a view to provide necessary redressal to the complainant.

[*English*]

**Sea-Erosion in Karnataka**

1507. SHRI G. DEWARAYA NAIK : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Union Government have received any fresh proposal from the Government of Karnataka for sea-erosion work;

(b) if so, the details thereof; and

(c) the action taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI) : (a) No, Sir.

(b) and (c). Does not arise.

**Price of Natural Rubber**

1508. PROF. K. V. THOMAS : Will the Minister of COMMERCE be pleased to state :

(a) whether there is any proposal to increase the floor price of natural rubber.

(b) whether the price of natural rubber in the international market increasing; and

(c) the difference between its domestic price and purchase price abroad ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R.